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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 82/13	TP 53/16	For hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	Aathira Menon Dua Associates 9972744852	Respondent 2-3	
②	ARUN SRI KUMAR for keystone partners 9886720984	Respondent 1	
③	Prasanth V. JSagar Associates	R 9, 9	
④	Kaushikma Naghnor 9886404400	Petitioner	
⑤	Amogh C.A. 9742426224	Petitioner	

ORDER

Counsel for Petitioner is present. Counsels for Respondents are also present. Counsel for R4 reported to the Tribunal that, she has filed an Application and that, it has to be numbered. In this matter, registry is directed to number it. List it on 05/02/2018.



Member (T)



Member (J)